

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/9474/2025 ARBP/25/2025	M/S AOM STANDARD DIARY AND AGROVET OPC PVT. LTD.,BBSR VS M/S YES BANK LTD.	BADRINARAYAN PANDA VS	// (//
2	D-ARBP/9925/2025 ARBP/26/2025	RANJITA NAIK VS NARAYAN NAIK	AMIT PRASAD BOSE VS	// (//
3	D-ARBP/10071/2025 ARBP/27/2025	RANJITA NAIK VS NARAYAN NAIK	AMIT PRASAD BOSE VS	// (//
4	D-BLAPL/4951/2025 BLAPL/2742/2025	SOURABH KUMAR BARIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SUBALAYA /70 /2020 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000010/2020
5	D-BLAPL/7185/2025 BLAPL/2743/2025	MANINDRA PANKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /9 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000016/2025
6	D-BLAPL/7338/2025 BLAPL/2744/2025	PRATAP SINGH THAKUR VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	JONK /40 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000133/2025
7	D-BLAPL/7340/2025 BLAPL/2745/2025	GURUNATH DEBARPALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROURAY VS	NARAYANPATNA /37 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000004/2023
8	D-BLAPL/7355/2025 BLAPL/2746/2025	ARUN BAG VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MURIBAHAL /18 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000005/2025
9	D-BLAPL/5787/2025 BLAPL/2747/2025	SAMIRA NAIK @ SAMEER NAYAK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /1262 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG GR/0002021/2024
10	D-BLAPL/7212/2025 BLAPL/2748/2025	RANJAN BEHERA @ NANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANIABANDHA /3 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000018/2025
11	D-BLAPL/7315/2025 BLAPL/2749/2025	NARENDRA AHIRWAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda 2(A)CC/0000008/2025

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12	D-BLAPL/7364/2025 BLAPL/2750/2025	HEMANTA SUNDARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /64 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/000083/2025
13	D-BLAPL/7209/2025 BLAPL/2751/2025	ARUN KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ATHAMALLIK /217 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000091/2022
14	D-BLAPL/7371/2025 BLAPL/2752/2025	CHHUABABU @ DHANANJAYA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /38 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000126/2025
15	D-BLAPL/7402/2025 BLAPL/2753/2025	SUKRA HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /67 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000046/2025
16	D-BLAPL/7032/2025 BLAPL/2754/2025	SANDESH PADHAN VS STATE OF ODISHA	PRABHAV BEHERA VS	KHAPRAKHOL /280 /2024 SPECIAL JUDGE (POCSO), BALANGIRI(Balangir) Spl/0000111/2024
17	D-BLAPL/7397/2025 BLAPL/2755/2025	NIRANJAN BISOI @ LANDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /322 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000097/2024
18	D-BLAPL/7400/2025 BLAPL/2756/2025	SURESH SAGARIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /64 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000083/2025
19	D-BLAPL/7382/2025 BLAPL/2757/2025	MITU GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /720 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000010/2025
20	D-BLAPL/7387/2025 BLAPL/2758/2025	BASUMATI PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /193 /2023 A.D.J.,TALCHER(Anugul) CT/0000014/2025
21	D-BLAPL/7373/2025 BLAPL/2759/2025	LAXMANA MALLIK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /38 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000126/2025
22	D-BLAPL/7260/2025 BLAPL/2760/2025	ANIKET SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000007/2025
23	D-BLAPL/6954/2025	AMARJEET KUMAR	SWARAJ PATEL	HEMGIR /68 /2025

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	BLAPL/2761/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/000022/2025
24	D-BLAPL/7375/2025 BLAPL/2762/2025	MATRU PRASAD SETHY @ NANDA @ SETHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/000105/2025
25	D-BLAPL/7378/2025 BLAPL/2763/2025	MAHENDRA KUMAR YADAV VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/000008/2025
26	D-BLAPL/7358/2025 BLAPL/2764/2025	INDRA PRASAD PARIJA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /64 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/000083/2025
27	D-BLAPL/7377/2025 BLAPL/2765/2025	MADHABA KARNAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /38 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/000126/2025
28	D-BLAPL/7405/2025 BLAPL/2766/2025	SK. RABIBUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /42 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/000031/2025
29	D-BLAPL/7409/2025 BLAPL/2767/2025	SURAJ DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /35 /2025 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULBARI CT/000180/2025
30	D-BLAPL/7415/2025 BLAPL/2768/2025	PRASANT SAHOO @ PRASANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR 2(A)CC/000049/2025
31	D-BLAPL/7398/2025 BLAPL/2769/2025	SUJIT LUHA VS STATE OF ODISHA	SUDHANSU SEKAR DASH VS	BAUNISUNI /31 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/000065/2025
32	D-BLAPL/6388/2025 BLAPL/2770/2025	GANESH PUJARI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE TOWN /253 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000979/2024
33	D-BLAPL/6796/2025 BLAPL/2771/2025	CHANDAN NAYAK @ MUNA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /387 /2024 J.M.F.C. MAHANGA(Cuttack) GR/000003/2024
34	D-BLAPL/7332/2025 BLAPL/2772/2025	SUNIL KUMAR SWAIN VS	SIDHARTHA MISHRA VS	MALGODOWN /255 /2024 J.M.F.C.(III),CUTTACK(Cuttack)

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35	D-BLAPL/7300/2025 BLAPL/2773/2025	STATE OF ODISHA KABUL @ LAXMAN KHORA @ KABULA KHORA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	GR/0000924/2024 MACHHKUND /80 /2018 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000035/2018
36	D-BLAPL/7344/2025 BLAPL/2774/2025	SIBASANKAR MAHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAIRANGPUR (RURAL) /8 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000010/2025
37	D-BLAPL/7349/2025 BLAPL/2775/2025	AJAY ANCHAL @ AJAY KUMAR ANCHAL VS STATE OF ODISHA	UMAKANTA BARIK VS	BANDOMUNDA /225 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001113/2024
38	D-BLAPL/7376/2025 BLAPL/2776/2025	DURYODHAN BADHEI @ PINCHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /38 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000126/2025
39	D-BLAPL/6141/2025 BLAPL/2777/2025	BIPIN BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000096/2024
40	D-BLAPL/7381/2025 BLAPL/2778/2025	ANIL KHOSLA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /421 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000049/2024
41	D-BLAPL/6636/2025 BLAPL/2779/2025	LULU @ SATYABRATA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /176 /2010 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000225/2024
42	D-BLAPL/7221/2025 BLAPL/2780/2025	ASHISH AGRAWAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /40 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000133/2025
43	D-BLAPL/7407/2025 BLAPL/2781/2025	PANKAJ PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000006/2025
44	D-BLAPL/5956/2025 BLAPL/2782/2025	ARUN KUMAR PAUL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ / SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000001/2025
45	D-BLAPL/7446/2025 BLAPL/2783/2025	KAILASH MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /94 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000103/2024

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46	D-BLAPL/7136/2025 BLAPL/2784/2025	PIYARUL SAIKH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /21 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000056/2025
47	D-BLAPL/7456/2025 BLAPL/2785/2025	PRADIP SAHOO @ PRADEEP SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	MAHILA PS,SEC-3,ROURKELA /1 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000166/2025
48	D-BLAPL/7230/2025 BLAPL/2786/2025	NARENDRA @ MAHENDRA GARADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /1 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000001/2025
49	D-BLAPL/7234/2025 BLAPL/2787/2025	RAJA @ RAJENDRA TAKRI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /1 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000001/2025
50	D-BLAPL/4771/2025 BLAPL/2788/2025	GANESH ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BELTUKURI /61 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000011/2024
51	D-BLAPL/7434/2025 BLAPL/2789/2025	SURENDRA VS UNION OF INDIA	RAMESH MAHARANA VS	NCB BHUBANESWAR /6 /2021 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000347/2021
52	D-BLAPL/7307/2025 BLAPL/2790/2025	ANJAN TARIA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	LACHHIPUR /152 /2024 DISTRICT AND SESSIONS JUDGE,SONEPUR ST/0000009/2025
53	D-BLAPL/7318/2025 BLAPL/2791/2025	SURYAKANTA SENAPATI VS STATE OF ODISHA	DEBASIS MISHRA VS	PURI TOWN /305 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000078/2024
54	D-BLAPL/7439/2025 BLAPL/2792/2025	BIKASH KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /37 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000048/2025
55	D-BLAPL/6968/2025 BLAPL/2793/2025	LELIA RANJIKAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KHATIGUDA /26 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000045/2023
56	D-BLAPL/7279/2025 BLAPL/2794/2025	SK. MAJID @ MANDA VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /30 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000010/2025
57	D-CMAPL/9378/2025	PHULA SADANGI (DEAD)	ADV.	//

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	CMAPL/83/2025	VS KISHORI TRIPATHY (DEAD)	VS	() //
58	D-CMP/9660/2025 CMP/372/2025	DEBI PRASAD GIRI VS PINKI@PRITIREKHA PARIDA@GIRI	SOUGAT DASH VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) Mat/0000027/2024
59	D-CMP/9559/2025 CMP/373/2025	RABI KUMAR AGRAWAL VS BISESWAR DANDAPAT	SWARUP KUMAR PATNAIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000049/2014
60	D-CMP/5157/2025 CMP/374/2025	ARUN KUMAR SWAIN @ ARUN SWAIN VS AMIYA CHANDRA PATRA	SUSHANTA KUMAR JOSHI VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir) CS/0000093/2006
61	D-CMP/6801/2025 CMP/375/2025	SASHIBHUSAN DWIBEDI VS BIDHUBHUSHAN DWIBEDI	CHINMAYA KUMAR SAHU VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000173/2017
62	D-CMP/9496/2025 CMP/376/2025	MAHENDRA KUMAR PANDEY VS PHULENDRA PANDEY	ASWINI KUMAR DASH VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpur) CS/0000031/2012
63	D-CMP/6650/2025 CMP/377/2025	SUBASH CHANDRA PANDA VS SUDHANSU KUMAR PANDA	BANAMBAR DASH VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000234/2018
64	D-CMP/9682/2025 CMP/378/2025	SHYAMANANDA JENA VS BISHNU PRASAD SWAIN	PRADEEP KUMAR MOHAPATRA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000908/2020
65	D-CMP/9694/2025 CMP/379/2025	SHYAMANANDA JENA VS BISHNU PRASAD SWAIN	PRADEEP KUMAR MOHAPATRA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000908/2020
66	D-CONTC/10025/2025 CONTC/1170/2025	PRITI PIYUSHA DAS VS MANOJ KUMAR AHUJA,IAS	ADV. VS	// () //
67	D-CRLA/7347/2025 CRLA/326/2025	BISHNUPADA MALLICK VS STATE OF ODISHA	ANIRUDHA DAS VS	UMERKOTE /49 /2023 A.D.J.,UMERKOTE(Nabarangapur) TR/0000008/2023
68	D-CRLA/6982/2025 CRLA/327/2025	INFORMANT VS	ARIJEET MISHRA VS	KORAPUT TOWN /309 /2022 SPECIAL JUDGE(POCSO),JEYPORE(Koraput)

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69	D-CRLA/7369/2025 CRLA/328/2025	STATE OF ODISHA MARIAPPAN KANDASAMY @ M.KANDASAMY VS	BIBHUTI RANJAN MOHANTY VS	TR/0000005/2023 ABHAYACHANDPUR /8 /2020 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR
70	D-CRLA/7423/2025 CRLA/329/2025	STATE OF ODISHA SUDHANSU SEKHAR BEHERA VS	SAUBHAGYA KETAN NAYAK VS	Spl/0000007/2020 NIMAKHANDI /24 /2025 SPECIAL JUDGE,BERHAMPUR(Ganjam)
71	D-CRLA/7424/2025 CRLA/330/2025	STATE OF ODISHA ANTARYAMI KABAT VS	ARUN KUMAR BEHERA VS	Spl/0000005/2025 BERHAMPUR /69 /2020 3RD ADDL DISTRICT JUDGE, BALASOR
72	D-CRLA/7425/2025 CRLA/331/2025	STATE OF ODISHA RABINDRA BEHERA VS	SURYAKANTA DWIBEDI VS	ST/0000101/2021 GANIA /84 /2022 SPECIAL JUDGE (POCSO), NAYAGARH
73	D-CRLLP/6740/2025 CRLLP/24/2025	STATE OF ODISHA RAGHUNATH MOHAPATRA VS	ASHOK KUMAR SWAIN (1) VS	TR/0000207/2022 / /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003090/2022
74	D-CRLMC/6412/2025 CRLMC/1010/2025	ABANI KUMAR SAHOO PRAVANJAN BEURA VS	MANORANJAN MISHRA VS	/ /0 JUDGE,FAMILY COURT,JAGATSINGPUR
75	D-CRLMC/6510/2025 CRLMC/1011/2025	STATE OF ODISHA DR KALI PRASAD PANDA VS	RAJJEET ROY VS	Crp/0000050/2019 GUNUPUR /24 /2025 SPECIAL JUDGE (POCSO), RAYAGADA
76	D-CRLMC/6827/2025 CRLMC/1012/2025	STATE OF ODISHA KUNA BARIHA VS	SURAJ MOHANTY VS	TR/0000005/2025 RAMPUR (SONEPUR) /42 /2021 SPECIAL JUDGE,SONEPUR(Sonepur)
77	D-CRLMC/7111/2025 CRLMC/1013/2025	STATE OF ODISHA BHAGABAN MEHER VS	JUGALA KISHORE PANDA VS	Spl/0000008/2021 BOUDH /65 /2018 A.D.J.,BOUDH(Baudh)
78	D-CRLMC/7120/2025 CRLMC/1014/2025	STATE OF ODISHA BABINA @ SUDHANSU BEHERA VS	DEEPAK KU SAHOO VS	ST/0000086/2018 KENDRAPARA /187 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
79	D-CRLMC/2756/2025 CRLMC/1015/2025	STATE OF ODISHA GAGAN BIHARI JENA VS PRASANTI NAYAK	PATITAPABAN NATH VS	GR/0000058/2023 SOSO /64 /2022 A.D.J.,ANANDAPUR(Kendujhar) CRREV/0000010/2024

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80	D-CRLMC/7145/2025 CRLMC/1016/2025	PRAMOD GANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUDARI /40 /2020 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000008/2020
81	D-CRLMC/7146/2025 CRLMC/1017/2025	MD. IMRAN VS STATE OF ODISHA	KRISHNA KUMAR LAL VS	// A.D.J.,SUNDARGARH(Sundargarh) CRREV/0000045/2023
82	D-CRLMC/7168/2025 CRLMC/1018/2025	AJAY MADHUKAR THAKRE VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000091/2023
83	D-CRLMC/7170/2025 CRLMC/1019/2025	MANTU BHATRA @ SATYA @ SATYABAN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /80 /2019 NAYADHIKARI GRAMYA NAYALAYA, GR/0000496/2019
84	D-CRLMC/7420/2025 CRLMC/1020/2025	BISWARANJAN SUNANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SINAPALI /23 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000024/2025
85	D-CRLMC/7258/2025 CRLMC/1021/2025	MOHAMMAD JAMIL VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	MAHILA PS SAMBALPUR /13 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000326/2025
86	D-CRLMC/7077/2025 CRLMC/1022/2025	SAILENDRI DHAL @ SOURENDRI DHAL @ PRADHAN VS STATE OF ODISHA(VIG.)	PRANAYA KUMAR MAHARAJ VS	CUTTACK VIGILANCE /8 /2018 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000008/2018
87	D-CRLMC/7089/2025 CRLMC/1023/2025	GOLAK CHANDRA PALEI VS STATE OF ODISHA	PRATAP KESHARI DEO VS	DHARMASALA /132 /2013 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000453/2013
88	D-CRLMC/7095/2025 CRLMC/1024/2025	SUDARSHAN@LANDA PRADHAN@NAYAK VS STATE OF ODISHA	KAILASH BEHERA VS	NIMAKHANDI /228 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000422/2024
89	D-CRLMC/7194/2025 CRLMC/1025/2025	J E DHAMNAGAR SASWAT KUMAR NANDI VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	DHAMNAGAR /132 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000237/2023
90	D-CRLMC/7262/2025 CRLMC/1026/2025	SUJEET PRIYADARSHI DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAIDYANATHPUR /408 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002867/2022
91	D-CRLMC/7195/2025	HARIHAR PANI	ABHINANDAN PRADHAN	KUCHINDA /429 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1027/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000050/2024
92	D-CRLMC/7304/2025 CRLMC/1028/2025	CHINKU CHANDAN DAS @ CHIKU CHANDAN DAS ADHIKARI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHAIRA /13 /2012 J.M.F.C.,SORO(Baleshwar) CT/0000099/2012
93	D-CRLMC/7021/2025 CRLMC/1029/2025	DEBADATTA PAIKARAY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	JHARSUGUDA SADAR /450 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002302/2024
94	D-CRLMC/6169/2025 CRLMC/1030/2025	MANISH DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	KAMAKHYANAGAR /302 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000571/2023
95	D-CRLMC/4002/2025 CRLMC/1031/2025	MANISH GUPTA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	CHOUDWAR /421 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000193/2024
96	D-CRLMC/7071/2025 CRLMC/1032/2025	SOUBHAGYA SAHOO VS PADMABATI SAHOO	ASHOK KUMAR BEHERA VS	/ /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000156/2024
97	D-CRLMC/6830/2025 CRLMC/1033/2025	MAMINA @ MANINI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /279 /2019 DISTRICT & SESSIONS JUDGE,PURI(Puri) ST/0000575/2022
98	D-CRLMC/6849/2025 CRLMC/1034/2025	KALLI DAMODHAR VS STATE OF ODISHA	ASHOK DAS VS	K.NUAGAON /62 /2023 SPECIAL JUDGE,BERHAMPUR(Ganjam) Spl/0000008/2023
99	D-CRLMP/7248/2025 CRLMP/330/2025	GOURANGA CHARAN JENA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	JAJPUR ROAD /71 /2025 () //
100	D-CRLMP/7057/2025 CRLMP/331/2025	GITANJALI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	ANGUL TOWN /701 /2024 () //
101	D-CRLMP/7552/2025 CRLMP/332/2025	SRIDHAR JENA VS COMMN. OF POLICE, KHURDA	SANJEEV UDGATA VS	/ /0 () //
102	D-CRLMP/7196/2025 CRLMP/333/2025	PUSPA SHARMA VS	SANDIPANI NAYAK VS	/ /0 ()

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103	D-CRLMP/7150/2025 CRLMP/334/2025	DIRECTOR OF DEPT. OF HEALTH AND FAMILY WELFARE,BBSR MANASI LENKA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// // ()
104	D-CRLMP/7289/2025 CRLMP/335/2025	SANTOSH KUMAR BARIK VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	BHARATPUR PS /87 /2025 () //
105	D-CRLMP/7275/2025 CRLMP/336/2025	MUTHOOT MICROFIN LTD., BBSR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	GHASIPURA /364 /2024 () //
106	D-CRLMP/7010/2025 CRLMP/337/2025	RAMESH CHANDRA SATAPATHY VS COLLECTOR CUM DISTRICT MAGISTRATE, DHENKANAL	SOMANATH MISHRA VS	/ /0 () //
107	D-CRLMP/6358/2025 CRLMP/338/2025	MANABHANJAN SAHU VS SMITA PRANYA SAHOO	RAMDAS ACHARY VS	/ /0 () //
108	D-CRLMP/7427/2025 CRLMP/339/2025	SUNIL KUMAR PANDA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	/ /0 () //
109	D-CRLREV/4588/2025 CRLREV/134/2025	NILADRI PRADHAN VS ANUKUL BEHERA	KSHIROD KUMAR ROUT VS	/ /0 A.D.J.,BOUDH(Baudh) CRA/0000013/2017
110	D-CRLREV/6359/2025 CRLREV/135/2025	MIRZA ANSAR ALLI BEG VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 J.M.F.C,CUTTACK(Cuttack) CMC/0000062/2024
111	D-CRLREV/6589/2025 CRLREV/136/2025	PRASHANTA KUMAR DASH VS RUPANJALI SAHU	RAJJEET ROY VS	EOW,BHUBANESWAR /39 /2012 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000085/2024
112	D-CRLREV/6578/2025 CRLREV/137/2025	SANGRAM PRATAP BHANJA VS STATE OF ODISHA	SWAPNIL ROY VS	BHUBAN /234 /2018 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000221/2018
113	D-CRLREV/7556/2025 CRLREV/138/2025	MAHENDRA SUNA @ MAHENDRA @ MOHI CHANDRA SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /48 /2013 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000022/2017

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114	D-CRLREV/6985/2025 CRLREV/139/2025	VICTIM/INFORMANT VS STATE OF ODISHA	SUBHAGYA KETAN NAYAK VS	BERHAMPUR TOWN /97 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000123/2022
115	D-MACA/9849/2025 MACA/308/2025	MADAN MOHAN SAHU VS RADHE SHYAM PRASAD	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000131/2020
116	D-MACA/9979/2025 MACA/309/2025	CHANDRASEKHAR MEHER VS GAYARAM MEHER	DEBASISH PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000019/2018
117	D-MACA/4980/2025 MACA/310/2025	M/S. ORIENTAL INSURANCE CO. LTD., BBSR VS AJAY KUMAR PRADHAN	AMIT KUMAR NATH VS	// III MACT,PURI(Puri) Mac/0000276/2000
118	D-MACA/9974/2025 MACA/311/2025	BIRAKISHORE HATI VS GAYARAM MEHER	DEBASISH PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000020/2018
119	D-MACA/6305/2025 MACA/312/2025	M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.,WEST BENGAL VS RANI KUMARI SENAPATI	JYOTI RANJAN DEO VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001306/2018
120	D-MACA/9493/2025 MACA/313/2025	PUNAM ORAM @ EKKA VS DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,SUNDARGARH	PRATAP CHANDRA CHHINCHANI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000017/2019
121	D-MATA/9507/2025 MATA/105/2025	JAGYAN NARAYAN PANDA VS GEETANJALI DASH @ PANDA	SAMINA SHAHIN VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000419/2019
122	D-RPFAM/9276/2025 RPFAM/69/2025	GAVARA KALYANI VS JOGI BALAKRISHNA	PRASANNA KUMAR MISHRA VS	// JUDGE FAMILY COURT AT PARALAKH Crp/0000060/2024
123	D-RSA/9972/2025 RSA/130/2025	JAGMOHAN GIRI VS PRAVATINI DAS	GOPINATH MISHRA VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE RFA/0000048/2024
124	D-RSA/9732/2025 RSA/131/2025	SANJULATA JENA VS APALA JENA	SUKANTA KUMAR NAYAK VS	// A.D.J.,KODALA(Ganjam) RFA/0000057/2020
125	D-RSA/4767/2025	SAGAR PATRA	ASHOK DAS	//

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	RSA/132/2025	VS RABINDRA PATRA	VS	A.D.J.,PARALAKHEMUNDI(Gajapati) RFA/0000012/2015
126	D-TRP(C)/9876/2025 TRP(C)/75/2025	VARSHA SHARMA VS BIKASH SHARMA	PARTHA SARATHI NAYAK VS	// JUDGE,FAMILY COURT,BALANGIR(Bal) Mat/0000024/2024
127	D-TRPCRL/7278/2025 TRPCRL/24/2025	MINATI BISWAL VS BIDHUBHUSAN BISWAL	JAJATI KESHARI KHUNTIA VS	//0 JUDGE FAMILY COURT, KENDRAPARA Crp/0000172/2022
128	D-WA/9387/2025 WA/559/2025	STATE OF ODISHA VS DR. BISWAJIT HOTA	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
129	D-WA/9423/2025 WA/560/2025	STATE OF ODISHA VS MAMATA SWAIN	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
130	D-WA/9426/2025 WA/561/2025	STATE OF ODISHA VS SHIB SANKAR BHANJA	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
131	D-WA/9512/2025 WA/562/2025	STATE OF ODISHA VS RAMAKANTA SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
132	D-WA/9515/2025 WA/563/2025	STATE OF ODISHA VS SUMATI NAYAK	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
133	D-WA/9522/2025 WA/564/2025	SANJAY KUMAR NAIK VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
134	D-WA/9543/2025 WA/565/2025	STATE OF ODISHA VS MAHENDRA KUMAR DAS	SASWAT DAS, A.G.A. VS	// 0 //
135	D-WA/9572/2025 WA/566/2025	STATE OF ODISHA VS URMILA DHALL	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
136	D-WA/9616/2025 WA/567/2025	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// 0

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137	D-WA/9683/2025 WA/568/2025	MOHAN KUMAR MOHAPATRA STATE OF ODISHA VS SARAT KUMAR SATAPATHY	SAROJ KUMAR JEE, A.G.A. VS	// // 0 //
138	D-WA/9704/2025 WA/569/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION,KHURDA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
139	D-WA/9726/2025 WA/570/2025	STATE OF ODISHA VS DEBENDRA KUMAR BARIK	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
140	D-WA/10038/2025 WA/571/2025	NARASINGHA SUAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
141	D-WA/9727/2025 WA/572/2025	STATE OF ODISHA VS GADADHAR ROUT	SASWAT DAS, A.G.A. VS	// 0 //
142	D-WP(C)/8462/2025 WP(C)/7111/2025	SUBASH CHANDRA GHOSH VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
143	D-WP(C)/9449/2025 WP(C)/7112/2025	RASMITA SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
144	D-WP(C)/9676/2025 WP(C)/7113/2025	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
145	D-WP(C)/9675/2025 WP(C)/7114/2025	MANDODARI MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
146	D-WP(C)/9798/2025 WP(C)/7115/2025	JITENDRA NAIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
147	D-WP(C)/7614/2025 WP(C)/7116/2025	GANESWAR BINDHANI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //

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148	D-WP(C)/9803/2025 WP(C)/7117/2025	SATYANANDA DALABEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
149	D-WP(C)/9664/2025 WP(C)/7118/2025	M/S. CHINMAYA VIDYALAYA., RAYAGADA VS THE PRESIDING OFFICER.,KORAPUT	NITISH KUMAR MISHRA VS	// 0 //
150	D-WP(C)/9805/2025 WP(C)/7119/2025	BAIRAGI CHARAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
151	D-WP(C)/8795/2025 WP(C)/7120/2025	KALI PRASANNA DAS VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
152	D-WP(C)/9047/2025 WP(C)/7121/2025	NIRAKAR MALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
153	D-WP(C)/8959/2025 WP(C)/7122/2025	JHUNUMANI KHILAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
154	D-WP(C)/9628/2025 WP(C)/7123/2025	HARISH CHANDRA SUNDARAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
155	D-WP(C)/9637/2025 WP(C)/7124/2025	M/S. SATYAJIT PATRA, KENDRAPARA VS CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
156	D-WP(C)/9806/2025 WP(C)/7125/2025	BAIRAGI CHARAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
157	D-WP(C)/9472/2025 WP(C)/7126/2025	KISHOR BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
158	D-WP(C)/9196/2025 WP(C)/7127/2025	MAHALAXMI PADDY AND FERTILIZERS,JAJPUR VS THE COMMISSIONER OF CT AND GST, ODISHA.	DEBA PRASAD MISHRA VS	// 0 //
159	D-WP(C)/9874/2025	SUBAS CHANDRA SAHOO	PARSURAM DAS	//

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	WP(C)/7128/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/9986/2025 WP(C)/7129/2025	SUJATA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
161	D-WP(C)/9358/2025 WP(C)/7130/2025	SANJUKTA SAHOO VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
162	D-WP(C)/9195/2025 WP(C)/7131/2025	SATYABRATA NAYAK VS ADDITIONAL COMMISSIONER GST (APPEALS),BBSR	DEBA PRASAD MISHRA VS	// 0 //
163	D-WP(C)/9870/2025 WP(C)/7132/2025	SAROJ KUMAR SAHOO VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE	PARSURAM DAS VS	// 0 //
164	D-WP(C)/9476/2025 WP(C)/7133/2025	DEEPAK NAYAK VS INDUSIND BANK LTD., BBSR	ANJAN KUMAR BISWAL VS	// 0 //
165	D-WP(C)/9129/2025 WP(C)/7134/2025	ALEKHA PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
166	D-WP(C)/9692/2025 WP(C)/7135/2025	MADHUSUDAN MALLICK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
167	D-WP(C)/9477/2025 WP(C)/7136/2025	JASODA SAHU @ BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
168	D-WP(C)/9365/2025 WP(C)/7137/2025	M/S SARALA SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
169	D-WP(C)/9491/2025 WP(C)/7138/2025	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
170	D-WP(C)/9680/2025 WP(C)/7139/2025	RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// 0

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171	D-WP(C)/9793/2025 WP(C)/7140/2025	STATE OF ODISHA MASTER ACADEMIC OF PUBLIC HEALTH (MAPH) VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //
172	D-WP(C)/8503/2025 WP(C)/7141/2025	BINOD NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
173	D-WP(C)/9525/2025 WP(C)/7142/2025	PRAMOD KUMAR SAMANTARAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
174	D-WP(C)/9452/2025 WP(C)/7143/2025	RANJAN MEGHLAL SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
175	D-WP(C)/9542/2025 WP(C)/7144/2025	V.JAGADISH RAO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
176	D-WP(C)/9795/2025 WP(C)/7145/2025	BANITA ROURAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
177	D-WP(C)/9627/2025 WP(C)/7146/2025	GENERAL MANAGER, IB VALLEY AREA, MCL, JHARSHUGUDA VS STATE OF ODISHA	RAKESH SHARMA VS	// 0 //
178	D-WP(C)/9463/2025 WP(C)/7147/2025	SK ABDUL HALIM VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
179	D-WP(C)/9468/2025 WP(C)/7148/2025	SAKUNTALA MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
180	D-WP(C)/9469/2025 WP(C)/7149/2025	SABITA PRUSTY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
181	D-WP(C)/9797/2025 WP(C)/7150/2025	ARUN KUMAR MODA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //

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182	D-WP(C)/9450/2025 WP(C)/7151/2025	SHISHIR KUMAR ROUT VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
183	D-WP(C)/9545/2025 WP(C)/7152/2025	DHIREN KUMAR NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
184	D-WP(C)/9489/2025 WP(C)/7153/2025	MAMINI SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
185	D-WP(C)/9077/2025 WP(C)/7154/2025	PRATIMA PATRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
186	D-WP(C)/9574/2025 WP(C)/7155/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	// 0 //
187	D-WP(C)/9471/2025 WP(C)/7156/2025	MANOJ KUMAR SAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
188	D-WP(C)/9826/2025 WP(C)/7157/2025	M/S.STALWART PROJECTS PVT. LTD., BBSR VS VICE CHAIRMAN, BBSR	DEBAKANT MOHANTY VS	// 0 //
189	D-WP(C)/9451/2025 WP(C)/7158/2025	GYANA RANJAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
190	D-WP(C)/9548/2025 WP(C)/7159/2025	SUDHAKAR MAHAKUD VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
191	D-WP(C)/9582/2025 WP(C)/7160/2025	BHABESH PRASAD TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
192	D-WP(C)/9453/2025 WP(C)/7161/2025	SHAKTI SWARUP SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
193	D-WP(C)/9841/2025	BAIKUNTHNATH BEHURUK	BUDHIRAM DAS	//

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	WP(C)/7162/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/9454/2025 WP(C)/7163/2025	GOUTAM KUMAR PATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
195	D-WP(C)/9589/2025 WP(C)/7164/2025	DR.DILIP KUMAR KAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
196	D-WP(C)/9895/2025 WP(C)/7165/2025	PRASANTA KUMAR NAYAK VS STATE POLLUTION CONTROL BOARD	SIDHANT DAS VS	// 0 //
197	D-WP(C)/9908/2025 WP(C)/7166/2025	SUDHANSU SEKHAR ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
198	D-WP(C)/9590/2025 WP(C)/7167/2025	SADASHIBA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
199	D-WP(C)/9913/2025 WP(C)/7168/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
200	D-WP(C)/9767/2025 WP(C)/7169/2025	M/S. SHREE BUILDERS VS INDIAN OIL CORPORATION LTD.	PRABODHA CHANDRA NAYAK VS	// 0 //
201	D-WP(C)/9447/2025 WP(C)/7170/2025	DR.NARAYAN RAO VS STATE OF ODISHA	TARANANDA PATTANAYAK VS	// 0 //
202	D-WP(C)/9456/2025 WP(C)/7171/2025	AVIPSA SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
203	D-WP(C)/9082/2025 WP(C)/7172/2025	MINAKETAN SWAIN VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //
204	D-WP(C)/9429/2025 WP(C)/7173/2025	SOMESH BEHERA VS	RAJALAXMI BISWAL VS	// 0

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205	D-WP(C)/9903/2025 WP(C)/7174/2025	STATE OF ODISHA SASMITA MOHANTY VS	SAIBRATA RATH VS	// // 0
206	D-WP(C)/9897/2025 WP(C)/7175/2025	STATE OF ODISHA SATYA NARAYAN DASH VS	SIDHANT DAS VS	// // 0
207	D-WP(C)/9459/2025 WP(C)/7176/2025	STATE POLLUTION CONTROL BOARD, BBSR JOGI BEHERA VS	SWAGAT KUMAR SAHU VS	// // 0
208	D-WP(C)/9403/2025 WP(C)/7177/2025	STATE OF ODISHA SANTOSH KUMAR PANDA VS	AMIT PRASAD BOSE VS	// // 0
209	D-WP(C)/9898/2025 WP(C)/7178/2025	SUB COLLECTOR SADAR, SAMBALPUR SUBASH CHANDRA MOHAPATRA VS	SIDHANT DAS VS	// // 0
210	D-WP(C)/9398/2025 WP(C)/7179/2025	STATE POLLUTION CONTROL BOARD, BBSR BANAMALI SAMAL VS	DILLIP KUMAR RAY VS	// // 0
211	D-WP(C)/9464/2025 WP(C)/7180/2025	STATE OF ODISHA SACHIDANANDA BISHOYE VS	LAXMIKANTA MOHANTY VS	// // 0
212	D-WP(C)/9673/2025 WP(C)/7181/2025	STATE OF ODISHA BABRUBAHAN NAIK VS	JYOTI RANJAN KHUNTIA VS	// // 0
213	D-WP(C)/9550/2025 WP(C)/7182/2025	STATE OF ODISHA MADHUSUDAN SINGH VS	SUBAS CHANDRA DAS VS	// // 0
214	D-WP(C)/9084/2025 WP(C)/7183/2025	STATE OF ODISHA BHIMASINGH MOHAPATRA VS	PRASANTA KUMAR PANDA VS	// // 0
215	D-WP(C)/9677/2025 WP(C)/7184/2025	COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA BAJRANG LAL AGRAWAL VS	BISWAMBAR MOHANTY VS	// // 0
		THE COMMISSIONER OF ENDOWMENT , ODISHA		//

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216	D-WP(C)/9674/2025 WP(C)/7185/2025	SUBHASHMITA TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
217	D-WP(C)/9551/2025 WP(C)/7186/2025	JAYANTI MANJARI GIRI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
218	D-WP(C)/8910/2025 WP(C)/7187/2025	HRUSHIKESH MALIK @ MALLICK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
219	D-WP(C)/9686/2025 WP(C)/7188/2025	DR HARINDER SINGH VS DR TAVINDER KAUR CHAWLA @ SACHI	JAGJIT SINGH CHHABRA VS	// 0 //
220	D-WP(C)/8217/2025 WP(C)/7189/2025	SOLOMON SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
221	D-WP(C)/9600/2025 WP(C)/7190/2025	JATINDRA RATH VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
222	D-WP(C)/9417/2025 WP(C)/7191/2025	CHITTARANJAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
223	D-WP(C)/9485/2025 WP(C)/7192/2025	SADANANDA NAYAK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
224	D-WP(C)/9495/2025 WP(C)/7193/2025	B.SWETALINA VS SATYADEEP BEHERA	PRASANTA KUMAR NANDA VS	// 0 //
225	D-WP(C)/9602/2025 WP(C)/7194/2025	RAMA KRISHNA PATTANAIAK VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
226	D-WP(C)/9418/2025 WP(C)/7195/2025	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
227	D-WP(C)/9581/2025	RENUBALA SAHU	ARUN KUMAR PATRA	//

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	WP(C)/7196/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/9687/2025	NITYANANDA DAS	SADASIVA PATRA (1)	//
	WP(C)/7197/2025	VS BERHAMPUR UNIVERSITY, GANJAM	VS	0 //
229	D-WP(C)/9733/2025	AMITABH BOSE	TAPOBANTA BARIK	//
	WP(C)/7198/2025	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/9829/2025	MANAS KUMAR SAHOO	SHARMISTHA SAMAL	//
	WP(C)/7199/2025	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/9689/2025	SAROJINI RANA	KUNAL KUMAR SWAIN	//
	WP(C)/7200/2025	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/9830/2025	URBASI MOHAPATRA	SHARMISTHA SAMAL	//
	WP(C)/7201/2025	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/9899/2025	JOGENDRA DALAI	PARSURAM DAS	//
	WP(C)/7202/2025	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/9690/2025	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	//
	WP(C)/7203/2025	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/9901/2025	ACHARYA HARIHAR GNM TRAINING SCHOOL, DHENKANAL	PARSURAM DAS	//
	WP(C)/7204/2025	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/9505/2025	DEBASHIS MOHANTY	TUSHAR KANTA NAYAK	//
	WP(C)/7205/2025	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/9693/2025	SURYA NARAYAN SAHOO	RAJJEET ROY	//
	WP(C)/7206/2025	VS BHUBANESWAR MUNICIPAL CORPORATION	VS	0 //
238	D-WP(C)/10119/2025	M/S. BHARAT PETROLEUM CORPORATION LTD., MUMBAI	SRNIVAS PATNAIK	//
	WP(C)/7207/2025	VS	VS	0

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239	D-WP(C)/9700/2025 WP(C)/7208/2025	THE REGIONAL LABOUR COMMISSIONER (CENTRAL), NAYAPALLI, BBSR M/S. SRI BALAJI METALLICS PRIVATE LTD, SUNDERGARH VS COMMISSIONER OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// // 0 //
240	D-WP(C)/9885/2025 WP(C)/7209/2025	SATYANARAYAN BADU VS SUB COLLECTOR, BHUBANESWAR	MANASH RANJAN BAUG VS	// 0 //
241	D-WP(C)/8973/2025 WP(C)/7210/2025	GOVERING BODY OF BAUSUNI WOMENS HIGHER SECONADARY SCHOOL, BAUSUNI, BANSUPUR VS STATE OF ODISHA	SUDHANSU PRATAP VS	// 0 //
242	D-WP(C)/9502/2025 WP(C)/7211/2025	JAMBUE ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
243	D-WP(C)/9040/2025 WP(C)/7212/2025	M/S. AJIT ROUT, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
244	D-WP(C)/9739/2025 WP(C)/7213/2025	SUSHIL NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
245	D-WP(C)/9890/2025 WP(C)/7214/2025	M/S MAA BIRAJA COLD STORAGE,BBSR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
246	D-WP(C)/9778/2025 WP(C)/7215/2025	BASANTI KAR VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //
247	D-WP(C)/9506/2025 WP(C)/7216/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
248	D-WP(C)/9811/2025 WP(C)/7217/2025	ABDUL MALIK KHAN VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
249	D-WP(C)/8806/2025 WP(C)/7218/2025	BAIDHRUTA CHARAN SAHU VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //

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250	D-WP(C)/6630/2025 WP(C)/7219/2025	BIJAYA KUMAR DAS VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
251	D-WP(C)/9714/2025 WP(C)/7220/2025	SAMASAN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
252	D-WP(C)/9597/2025 WP(C)/7221/2025	RUNABALA CHHOTRAY VS JUNIOR ENGINEER, TPCODL, ELECTRICAL DIVISION-III, PURI	GOPINATH MISHRA VS	// 0 //
253	D-WP(C)/9715/2025 WP(C)/7222/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
254	D-WP(C)/10085/2025 WP(C)/7223/2025	M/S. EVOS BUILCON PRIVATE LTD., BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
255	D-WP(C)/9508/2025 WP(C)/7224/2025	NATABAR NAYAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
256	D-WP(C)/9540/2025 WP(C)/7225/2025	DINESH KISHANLAL AGRAWAL @ D.K.AGARWAL VS SUB COLLECTOR, BARGARH	SAURAV TIBREWAL VS	// 0 //
257	D-WP(C)/9546/2025 WP(C)/7226/2025	DURGA MADHAB BIDIKA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
258	D-WP(C)/9547/2025 WP(C)/7227/2025	UDAYAKAR SAHOO VS UNION OF INDIA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
259	D-WP(C)/9509/2025 WP(C)/7228/2025	SANTOSH KUMAR SAHOO VS PRINCIPAL CUM CHIEF SECURITY COMMISSIONER, R.P.F., ECR, BBSR	DINESH KUMAR PANDA VS	// 0 //
260	D-WP(C)/9812/2025 WP(C)/7229/2025	BRAJA KISHORE DASH VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
261	D-WP(C)/9553/2025	RATNAKAR BARIK	BIREN SANKAR TRIPATHY	//

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	WP(C)/7230/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/9556/2025 WP(C)/7231/2025	SATYABAN DHAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
263	D-WP(C)/9815/2025 WP(C)/7232/2025	GOURANGA CHANDRA CHANDA VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
264	D-WP(C)/9752/2025 WP(C)/7233/2025	KALI CHARAN DASH VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
265	D-WP(C)/9816/2025 WP(C)/7234/2025	LAXMI NARAYAN MOHANTY VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
266	D-WP(C)/9521/2025 WP(C)/7235/2025	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
267	D-WP(C)/9301/2025 WP(C)/7236/2025	SANATAN PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
268	D-WP(C)/9751/2025 WP(C)/7237/2025	SUCHITRA DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
269	D-WP(C)/9580/2025 WP(C)/7238/2025	TAPAN KUMAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
270	D-WP(C)/9737/2025 WP(C)/7239/2025	HINABANDHU NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
271	D-WP(C)/6284/2025 WP(C)/7240/2025	JAJATI KESHARI MOHANTY VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
272	D-WP(C)/9537/2025 WP(C)/7241/2025	KUNJABIHARI DAS VS	BIJAYALAXMI SAHOO VS	// 0

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273	D-WP(C)/9621/2025 WP(C)/7242/2025	STATE OF ODISHA SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA, BALASORE VS	SUBAS CHANDRA DAS VS	// // 0
274	D-WP(C)/8604/2025 WP(C)/7243/2025	STATE OF ODISHA RANJAN GHOSE VS	RANJAN KUMAR ROUT VS	// // 0
275	D-WP(C)/9561/2025 WP(C)/7244/2025	STATE OF ODISHA KALPATARU PANDA VS	HARIPAD MOHANTY VS	// // 0
276	D-WP(C)/9734/2025 WP(C)/7245/2025	STATE OF ODISHA ANANTA ROUT VS	VIVEKANANDA JENA VS	// // 0
277	D-WP(C)/10164/2025 WP(C)/7246/2025	STATE OF ODISHA ANIRUDHA SANKHUA VS	SOUBHAGYA SUNDAR DAS VS	// // 0
278	D-WP(C)/9822/2025 WP(C)/7247/2025	STATE SELECTION BOARD, ODISHA POLICE S.D.O.-1 (ELECT.), SOHELA, TPWODL, BARAGARH VS	PRASANTA KUMAR TRIPATHY VS	// // 0
279	D-WP(C)/8857/2025 WP(C)/7248/2025	ASHOK KUMAR TRIPATHY BABAJI SAHOO VS	PRADEEP KUMAR DAS VS	// // 0
280	D-WP(C)/9731/2025 WP(C)/7249/2025	STATE OF ODISHA LAXMAN KALATA VS	KSHIROD KUMAR ROUT VS	// // 0
281	D-WP(C)/9963/2025 WP(C)/7250/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS	TANMAY MISHRA VS	// // 0
282	D-WP(C)/10194/2025 WP(C)/7251/2025	TATA POWER CENTRAKL ODISHA DISTRIBUTION LTD., KHURDA KRUSHNA CHANDRA BISWAL VS	MANOJA KUMAR KHUNTIA VS	// // 0
283	D-WP(C)/9719/2025 WP(C)/7252/2025	STATE OF ODISHA ABHI DIGAL VS	ASHIT KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/9718/2025 WP(C)/7253/2025	MITHUN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
285	D-WP(C)/9964/2025 WP(C)/7254/2025	JYOTIRMAYEE BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
286	D-WP(C)/9717/2025 WP(C)/7255/2025	ABHAYA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
287	D-WP(C)/10129/2025 WP(C)/7256/2025	JAYANTI JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
288	D-WP(C)/8376/2025 WP(C)/7257/2025	PRAFULLA KUMAR PARIDA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
289	D-WP(C)/9702/2025 WP(C)/7258/2025	MRUTYUNJAY SUR VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
290	D-WP(C)/9989/2025 WP(C)/7259/2025	GAYATRI BARIK ALIAS BEJ VS DILLIP KUMAR BEJ	KARUNAKAR RATH VS	// 0 //
291	D-WP(C)/10120/2025 WP(C)/7260/2025	SHERAWALI INFRASTRUCTURE PVT. LTD, ANGUL VS NALCO, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
292	D-WP(C)/9486/2025 WP(C)/7261/2025	BIJAY DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
293	D-WP(C)/10143/2025 WP(C)/7262/2025	ADIKANDA NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
294	D-WP(C)/10015/2025 WP(C)/7263/2025	RUNUBALA PATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
295	D-WP(C)/9539/2025	TRINATH SAHOO	BHARAT BHUSAN ROUSTRAY	//

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	WP(C)/7264/2025	VS COLLECTOR, KHURDA	VS	0 //
296	D-WP(C)/9644/2025 WP(C)/7265/2025	BIBHUTI BHUSAN ROUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
297	D-WP(C)/6061/2025 WP(C)/7266/2025	DHIRENDRA KUMAR SAHU VS THE STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
298	D-WP(C)/9563/2025 WP(C)/7267/2025	RAJESWARI GOUD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
299	D-WP(C)/9652/2025 WP(C)/7268/2025	SURESH KUMAR MISHRA VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, CUTTACK	LALITENDU MISHRA VS	// 0 //
300	D-WP(C)/8491/2025 WP(C)/7269/2025	M/S. SONALI JEWELLERS,CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
301	D-WP(C)/10026/2025 WP(C)/7270/2025	M/S.PAIKARAY IMFL RESTAURANT ON SHOP, CUTTACK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
302	D-WP(C)/10140/2025 WP(C)/7271/2025	DR.NITA BAGCHI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
303	D-WP(C)/9814/2025 WP(C)/7272/2025	GOURANG CHOUDHURY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
304	D-WP(C)/10005/2025 WP(C)/7273/2025	DR.BIDYUT PRAVA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
305	D-WP(C)/8225/2025 WP(C)/7274/2025	PRATAP PATTNAIK @ PRATAP KUMAR PATTANAIAK VS CHITTARANJAN PATTNAIK	LALITENDU MISHRA VS	// 0 //
306	D-WP(C)/10132/2025 WP(C)/7275/2025	PUSHPA DEVI SARAFF VS	SASWAT K. ACHARYA VS	// 0

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307	D-WP(C)/9954/2025 WP(C)/7276/2025	TITILAGARH MUNICIPAL COUNCIL, TITLAGARH RANJIT BEHERA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	AMIYA KUMAR MISHRA VS	// // 0 //
308	D-WP(C)/9029/2025 WP(C)/7277/2025	K. JAGGA RAO VS UNION OF INDIA	SANDHYARANI PANI VS	// // 0 //
309	D-WP(C)/9828/2025 WP(C)/7278/2025	EXECUTIVE ENGINEER (ELECTRICAL), TPWODL, KALAHANDI EAST ELECTRICAL DIVISION VS KAMALA MUND	PRISANTA KUMAR TRIPATHY VS	// 0 //
310	D-WP(C)/9831/2025 WP(C)/7279/2025	DIPTI RANJAN DASH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
311	D-WP(C)/9703/2025 WP(C)/7280/2025	KABITA SAHU VS DEBTS RECOVERY TRIBUNAL , ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
312	D-WP(C)/9591/2025 WP(C)/7281/2025	SURESH KUMAR MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
313	D-WP(C)/9883/2025 WP(C)/7282/2025	RAJA KISHORE SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
314	D-WP(C)/9961/2025 WP(C)/7283/2025	JAGANNATH SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
315	D-WP(C)/9934/2025 WP(C)/7284/2025	SHIVA KARTTA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
316	D-WP(C)/9625/2025 WP(C)/7285/2025	SUDARSAN DALEI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
317	D-WP(C)/10030/2025 WP(C)/7286/2025	M/S.PURUSOTTAM BEHERA, KENDUJHAR VS CHIEF COMMISSIONER OF COMMERCIAL TAXES(C .T) AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //

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318	D-WP(C)/9626/2025 WP(C)/7287/2025	DHUSASAN MUKHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
319	D-WP(C)/7464/2025 WP(C)/7288/2025	M/S. JYOTSNA UDYOG, KENDRAPARA VS PRINCIPAL COMMISSIONER OF GST AND CENTRAL TAX, BHUBANESWAR	CHITRASEN PARIDA VS	// 0 //
320	D-WP(C)/8433/2025 WP(C)/7289/2025	PRATAP KUMAR RAUTARAY VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR III CIRCLE	CHITRASEN PARIDA VS	// 0 //
321	D-WP(C)/9670/2025 WP(C)/7290/2025	RAJANI JANI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
322	D-WP(C)/8481/2025 WP(C)/7291/2025	M/S. SONALI JEWELLERS, CUTTACK VS CENTRAL BOARD OF DIRECT TAXES AND CUSTOMS, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
323	D-WP(C)/9948/2025 WP(C)/7292/2025	SUKANTI DEHURI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
324	D-WP(C)/8985/2025 WP(C)/7293/2025	SADANANDA NAIK VS STATE OF ODISHA	GURU PRASAD MOHANTY VS	// 0 //
325	D-WPCRL/5565/2025 WPCRL/26/2025	M/S SANTOSH SINGH VS UNION OF INDIA	SANJEEB KUMAR MISHRA VS	// 0 //
326	D-ABLAPL/4860/2025 ABLAPL/2705/2025	MD. REHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BIDANASI /274 /2024 0 //
327	D-ABLAPL/7158/2025 ABLAPL/2706/2025	PRAKASH DALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /44 /2014 0 //
328	D-ABLAPL/6320/2025 ABLAPL/2707/2025	RAJIB RANJAN SAMAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	//0 0 //
329	D-ABLAPL/7160/2025	BIJAYA PARIDA	MANAS KUMAR CHAND	NIRAKARPUR /22 /2025

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	ABLAPL/2708/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/6763/2025 ABLAPL/2709/2025	MD QUMURUL HAUQUE VS STATE OF ODISHA	AMIT BISWAL VS	MARKAT NAGAR /217 /2024 () //
331	D-ABLAPL/7161/2025 ABLAPL/2710/2025	RAMESH KUMAR MANDAL @ RAJA MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MARINE PST TALCHUA /62 /2022 () //
332	D-ABLAPL/7274/2025 ABLAPL/2711/2025	ABHIJIT SINHA VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /254 /2022 () //
333	D-ABLAPL/7131/2025 ABLAPL/2712/2025	ABHIRAM MAJHI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /160 /2025 () //
334	D-ABLAPL/6934/2025 ABLAPL/2713/2025	RAKESH MOHAPATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //
335	D-ABLAPL/7132/2025 ABLAPL/2714/2025	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /160 /2025 () //
336	D-ABLAPL/7259/2025 ABLAPL/2715/2025	ZIAUL HAQUE VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	JONK /41 /2025 () //
337	D-ABLAPL/7277/2025 ABLAPL/2716/2025	DEBAJIT SINHA VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /254 /2022 () //
338	D-ABLAPL/7163/2025 ABLAPL/2717/2025	DEBASWARUP SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /73 /2025 () //
339	D-ABLAPL/7263/2025 ABLAPL/2718/2025	BHAGYADHAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /121 /2025 () //
340	D-ABLAPL/7281/2025 ABLAPL/2719/2025	ADIKANDA PRADHAN VS	ASHOK KUMAR MISRA VS	SINDHIKELA PS /26 /2017 ()

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341	D-ABLAPL/7271/2025 ABLAPL/2720/2025	STATE OF ODISHA DIPTI NAYAK @ DEEPTY RANJAN NAYAK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// TIRTOL /312 /2024 ()
342	D-ABLAPL/7174/2025 ABLAPL/2721/2025	STATE OF ODISHA KUNA SUNDARA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /551 /2024 ()
343	D-ABLAPL/7272/2025 ABLAPL/2722/2025	STATE OF ODISHA PRAFULLA KUMAR DASH VS STATE OF ODISHA	SURESHH CHANDRA PRADHAN VS	// BARI RAMACHANDRAPUR /79 /2025 ()
344	D-ABLAPL/7290/2025 ABLAPL/2723/2025	STATE OF ODISHA SURAJ BEHERA @ BABLU VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// / /0 ()
345	D-ABLAPL/6145/2025 ABLAPL/2724/2025	STATE OF ODISHA KHIRAMANI TANTI VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	// KORAPUT VIGILANCE /31 /2024 ()
346	D-ABLAPL/7297/2025 ABLAPL/2725/2025	STATE OF ODISHA PAPU @ RABI NARAYAN BEHERA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	// KHANDAPARA /40 /2025 ()
347	D-ABLAPL/6311/2025 ABLAPL/2726/2025	STATE OF ODISHA SANJULATA PATTAYAT VS STATE OF ODISHA	APARES BHOI VS	// SINGLA /13 /2025 ()
348	D-ABLAPL/7302/2025 ABLAPL/2727/2025	STATE OF ODISHA RAHUL NAYAK @ NAHAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /25 / ()
349	D-ABLAPL/4519/2025 ABLAPL/2728/2025	STATE OF ODISHA PRAHLAD @ PRAHALLAD BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// / /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL
350	D-ABLAPL/7303/2025 ABLAPL/2729/2025	STATE OF ODISHA JAGANNATH NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 2(A)CC/0000009/2025 JUNAGARH /268 /2020 ()
351	D-ABLAPL/6931/2025 ABLAPL/2730/2025	STATE OF ODISHA RAHUL BISWAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// M.V.79 /5 /2025 () //

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352	D-ABLAPL/6991/2025 ABLAPL/2731/2025	ANIL KUMAR MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /406 /2024 () //
353	D-ABLAPL/7320/2025 ABLAPL/2732/2025	SAHAJN SAHAJI @ SAJAN SAHAJI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /51 /2025 () //
354	D-ABLAPL/7218/2025 ABLAPL/2733/2025	MANTU ROUSTRAY @ KALIA ROUSTRAY VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	SATYABADI /21 /2025 () //
355	D-ABLAPL/7238/2025 ABLAPL/2734/2025	BISIKESAN PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /831 /2024 () //
356	D-ABLAPL/7331/2025 ABLAPL/2735/2025	RASMI PATRA VS STATE OF ODISHA	BISWOJEET LENKA VS	BARANGA /1 /2025 () //
357	D-ABLAPL/7408/2025 ABLAPL/2736/2025	BHAGIRATHI MUDULI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BAIDYANATHPUR /492 /2024 () //
358	D-ABLAPL/6152/2025 ABLAPL/2737/2025	AKSHYA KUMAR JENA @ SUNIL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 C.J.M.,CUTTACK(Cuttack) 2(B)CC/0000001/2025
359	D-ABLAPL/7250/2025 ABLAPL/2738/2025	KARMESWAR PATRA VS STATE OF ODISHA	ANANDA PRAKASH DAS VS	/ /0 () //
360	D-ABLAPL/7328/2025 ABLAPL/2739/2025	SANTOSH KUMAR NATH VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	CHANDAKA P.S. /286 /2024 () //
361	D-ABLAPL/6596/2025 ABLAPL/2740/2025	SAMIR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHUNTUNI /13 /2025 () //
362	D-ABLAPL/7301/2025 ABLAPL/2741/2025	SAGAR SAHU VS STATE OF ODISHA	RESHMA BEHERA VS	PLANTSITE /907 /2024 () //
363	D-ABLAPL/7205/2025	RAJAT PRADHAN	BHARAT BHUSAN ROUSTRAY	SECTOR-19 /40 /2025

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	ABLAPL/2742/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/7346/2025 ABLAPL/2743/2025	DIPAK KUMAR ACHARYA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	JAGATPUR /87 /2025 () //
365	D-ABLAPL/7350/2025 ABLAPL/2744/2025	BINI GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /153 /2025 () //
366	D-ABLAPL/7216/2025 ABLAPL/2745/2025	NIRAJ KUMAR TIWARI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /22 /2025 () //
367	D-ABLAPL/7351/2025 ABLAPL/2746/2025	ABAHYA KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ATHGARH /33 /2025 () //
368	D-ABLAPL/7419/2025 ABLAPL/2747/2025	SHANKAR PRASAD GOUDA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOLANTHARA (BERHAMPUR) /61 /2025 () //
369	D-ABLAPL/6979/2025 ABLAPL/2748/2025	MD. IMRAN VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR SADAR /107 /2024 () //
370	D-ABLAPL/7363/2025 ABLAPL/2749/2025	BALAV @ BALUA @ BALLABHA MALLIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /21 /2019 () //
371	D-ABLAPL/7316/2025 ABLAPL/2750/2025	NIGAM LAHARI SAMANTRAY VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// /0 () //
372	D-ABLAPL/7422/2025 ABLAPL/2751/2025	SIKANDAR BAG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /29 /2024 () //
373	D-ABLAPL/7395/2025 ABLAPL/2752/2025	SIBA PRASAD NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //
374	D-ABLAPL/7426/2025 ABLAPL/2753/2025	NARENDRANATH SINGH VS	BHUBANESWAR DASH VS	MARKAT NAGAR /26 /2025 ()

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375	D-ABLAPL/7368/2025 ABLAPL/2754/2025	STATE OF ODISHA RAMESH CHANDRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// / /0 ()
376	D-ABLAPL/7431/2025 ABLAPL/2755/2025	STATE OF ODISHA CHANDU @ RAMAKRUSHNA DAS VS STATE OF ODISHA	TRILOCHAN RATH VS	// NIALI /85 /2025 ()
377	D-ABLAPL/7430/2025 ABLAPL/2756/2025	STATE OF ODISHA RAJKUMAR MEHER VS STATE OF ODISHA	RAMAKANTA MISHRA VS	// BOLANGIR TOWN /115 /2025 ()
378	D-ABLAPL/7383/2025 ABLAPL/2757/2025	STATE OF ODISHA ARTATRAN @ ARATA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /50 /2025 ()
379	D-ABLAPL/6555/2025 ABLAPL/2758/2025	STATE OF ODISHA SAMARENDRA MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// / /0 ()
380	D-ABLAPL/7449/2025 ABLAPL/2759/2025	STATE OF ODISHA RAJA MAHARANA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// PARADEEP MODEL /45 /2025 ()
381	D-ABLAPL/6966/2025 ABLAPL/2760/2025	STATE OF ODISHA KRUSHNA BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /110 /2024 ()
382	D-ABLAPL/7453/2025 ABLAPL/2761/2025	STATE OF ODISHA MANABENDRA PRUSTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
383	D-ABLAPL/7192/2025 ABLAPL/2762/2025	STATE OF ODISHA NIRMALYA ROUT @ NIRMALYA PRASAD ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// PLANTSITE /129 /2025 ()
384	D-ABLAPL/5635/2025 ABLAPL/2763/2025	STATE OF ODISHA DHANESWAR BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// ASKA /50 /2025 ()
385	D-ABLAPL/7477/2025 ABLAPL/2764/2025	STATE OF ODISHA PARESH MOHANTY @ DEBASHISH MOHANTY VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	// JALESWAR /116 /2025 ()

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386	D-ABLAPL/6835/2025 ABLAPL/2765/2025	KARTIK SING @ BINDHANI VS UNION OF INDIA	PRAMOD KUMAR JENA VS	// S.D.J.M.,BALASORE(Baleshwar) 2(C)CC/0000012/2025
387	D-ABLAPL/7222/2025 ABLAPL/2766/2025	SANJAY KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /94 /2025 (//
388	D-ABLAPL/7124/2025 ABLAPL/2767/2025	GHANASHYAMA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /17 /2025 (//
389	D-ABLAPL/7348/2025 ABLAPL/2768/2025	SAGAR SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /125 /2025 (//
390	D-ABLAPL/7354/2025 ABLAPL/2769/2025	SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	KUCHINDA /61 /2025 (//
391	D-ABLAPL/6638/2025 ABLAPL/2770/2025	NIRAKAR NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /10 /2025 (//
392	D-ABLAPL/7353/2025 ABLAPL/2771/2025	ROHIT MOHANT @ SIKUN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /73 /2025 (//
393	D-ABLAPL/7190/2025 ABLAPL/2772/2025	SAMADHAN MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /15 /2025 (//
394	D-ABLAPL/7357/2025 ABLAPL/2773/2025	PADMANABHA NEGI @ PADMAN NEGI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	AMBABHONA /22 /2025 (//
395	D-ABLAPL/6615/2025 ABLAPL/2774/2025	DEBANANDA @ SUBASH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PHULBANI TOWN /87 /2016 (//
396	D-ABLAPL/7330/2025 ABLAPL/2775/2025	B. DURYADHAN PATRA @ B. DURUJA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	KHALLIKOTE /167 /2025 (//
397	D-ABLAPL/7086/2025	RINKI SWAIN @ NAYAK	JAYADEBA BEHERA	RANPUR /43 /2025

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	ABLAPL/2776/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/7367/2025 ABLAPL/2777/2025	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	AMITAV DAS VS	NAYAGARH /84 /2025 () //
399	D-ABLAPL/7386/2025 ABLAPL/2778/2025	JANAKI SETHY VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	GHASIPURA /53 /2025 () //
400	D-ABLAPL/7401/2025 ABLAPL/2779/2025	B. JAYA PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /113 /2025 () //
401	D-ABLAPL/7404/2025 ABLAPL/2780/2025	ANUJ KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /195 /2022 () //
402	D-ABLAPL/7286/2025 ABLAPL/2781/2025	SURAJ BEHERA @ BABLU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
403	D-ABLAPL/7410/2025 ABLAPL/2782/2025	RAJ @ RAJA @ RAHUL KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	KHARIAR /30 /2025 () //
404	D-ABLAPL/7003/2025 ABLAPL/2783/2025	LAXMAN SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KAMAKHYANAGAR /188 /2023 () //
405	D-ABLAPL/7231/2025 ABLAPL/2784/2025	SAGAR DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHANDIPOSH PS /17 /2025 () //